# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 1800 TO BE ANSWERED ON 27.07.02016

#### **IPL Cricket**

### 1800. SHRI P. NAGARAJAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has any proposal to ban IPL Cricket as it is centre of controversies in recent years;
- (b) if so, the details thereof;
- (c) whether the Government proposes to formulate any guidelines with regard to commercialisation of sports in the country; and
- (d) if so, the details thereof?

### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

- (a) No, Madam.
- (b) Does not arise.
- (c)&(d) As far as the commercialisation of sports is concerned, in view of liberalized economy, for corporate sector has no restriction for activities relating to development sports in the country. Proposed National Sports Development Bill contains provisions for ethical conduct of sports.

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